

**LIST OF THE PHYSICAL HEARING CASES ON 14.09.2020 OF THE
ADDITIONAL MAHILA COURT, UDHAGAMANDALAM.**

Sl. No.	Case No.	Police Station and Crime No.	Accused Name	Stage	Advocate Name
1.	CC.No. 73/2018	E1 Police Station, Cr.No.99/2016	1. Lakshmi, 2.Bellan	313 (1) (b) question and appearance of accused.	Tr.H.Rajesh, Tr.M.zahir Hussain, Tr.M.D.Umar Farook.
2.	CC.No. 66/2018	B1 Police Station, Cr.No.848/2015	Kalaivani	Issue of Summons to recall witness of PW1 to PW5, PW7, PW8.	Tr.K.M.Balaji, Tmt.Zonia,
3.	CC.No. 58/2018	E1 Police Station, Cr.No.65/2015	1.Jegan, 2.Ramakrishnan, 3.Yogeshwari	Issue Summons to LW8 to LW11	Tr.K. Vijayan
4.	CC.No. 25/2018	B1 Police Station, Cr.No.243/2010	Sri Kumar	Issue summons to LW9	Tr.C.V.Rajkumar, Ph.No. 98435 86064
5.	CC.No. 48/2018	B1 Police Station, Cr.No.55/2012	1.Suresh, 2.Karthick	CMP.No. 129/2020 pending for counter	Tr.P.Senthilkumar, Tr.P.R.Kameshwaran

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Sl. No.	Case No.	Police Station and Crime No.	Accused Name	Stage	Advocate Name
1.	CC.No. 31/2018	G2 Police Station, Cr.No.11/2013	1. Noorjaghan, 2.Mumdaj, 3.Tilsath	Defence side evidence	Tr.M.Zahir hussain
2.	CC.No. 34/2018	E2 Police Station, Cr.No.17/2013	1.Gangatharan, 2.Mani	Defence side evidence	Tr.K.M.Balaji, Tmt.Zonia,
3.	CC.No. 165/2018	G1 Police Station, Cr.No.511/2018	1.Sagaya mary	Recall of witness PW1 to PW4	Tr.Anandha Krishnan, Tr.R.Mahadevan, Tmt.R.Ranjini
4.	CC.No. 86/2018	G1 Police Station, Cr.No.54/2016	1.James, 2.Manikandan	Defence side evidence	Tr.K.M.Balaji, Tmt.Zonia,

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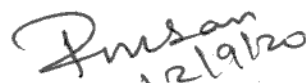
Sl. No.	Case No.	Police Station and Crime No.	Accused Name	Stage	Advocate Name
1.	STC.No. 23/2018	G1 Police Station, Cr.No.154/2016	1. Aabitha	Defence side evidence	Tr.P.K.Dharmaraj
2.	CC.No. 20/2018	E2 Police Station, Cr.No.9/2013	1.Shivashanmugam, 2.Shivasankaran,	Defence side evidence	Tr.D.Viswanath
3.	STC.No. 4/2018	G2 Police Station, Cr.No.129/2012	1.Paritha Baanu 2.Rajiya Bhee 3.Sakila	Issue Summons to LW4, LW6	Tr.S.P.Suresh, Tr.M.Zahir Hussain, Tr.M.D.Umar Farook
4.	CC.No. 65/2018	B1 Police Station, Cr.No.613/2015	Venkatesh	Issue summons to LW2 to LW4	Tr.P.Senthilkumar, Tr.P.R.Kameshwaran.
5.	STC.No. 44/2018	E1 Rural Police Station, Cr.No.174/2017	1.Malathi, 2.Nagaraj, 3.Vadivelu	Issue summons to LW8 to LW10	Tr.P.Senthilkumar, Tr.P.R.Kameshwaran.

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Sl. No.	Case No.	Police Station and Crime No.	Accused Name	Stage	Advocate Name
1.	CC.No. 129/2018	G1 Police Station, Cr.No.624/2016	Jainulabdeen	Defence Side evidence	Tr.V.Johnson Pandian, Tr.R.Rajendran
2.	CC.No. 18/2018	AWPS Ooty, Cr.No.02/2012	Sheik Mohamed, Saabira, Seiyathuali, Jabar, Parveen, sait.	Recall of witness PW1	Tr.P.Senthilkumar, Tr.P.R.Kameshwaran
3.	CC.No. 33/2018	B1 Police Station, Cr.No.96/2013	Suresh	Recall of witness to PW8, PW9	Tr.V.Johnson Pandian, Tr.R.Rajendran,
4.	STC.No. 48/2018	G1 Police Station, Cr.No.453/2017	Gopala Krishnan	CMP.No. 131/2020 pending for counter	Tr.P.Senthilkumar, Tr.P.R.Kameshwaran
5.	CC.No. 78/2018	E1 Police Station, Cr.No.97/2016	1. Chandran, 2. Vishalachi	Issue summons to LW3 to LW8	Tr.R.Dinesh, Tr.J.Sasikumar.

**LIST OF THE PHYSICAL HEARING CASES ON 18.09.2020 OF THE
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Sl. No.	Case No.	Police Station and Crime No.	Accused Name	Stage	Advocate Name
1.	CC.No. 06/2019	E1 Police Station, Cr.No.51/2018	Manikandan	Defence side evidence	Tr.M.Sivakumar
2.	CC.No. 26/2018	B1 Police Station, Cr.No.144/2013	Samuel Jabaraj	Recall of witness to PW2, PW7 and PW8	Tr.C.V.Rajkumar, Ph.No.98435 86064.
3.	CC.No. 101/2018	G1 Police Station, Cr.No.55/2016	Susila	CMP.No. 332/2020 is pending for counter	Tr.P.Sabastine, Ph.No.94430 77623
4.	CC.No. 121/2018	G1 Police Station, Cr.No.65/2014	1.Chellammal, 2.Raju, 3.Chandran.	Recall of witness to PW1 to PW3	Tr.P.K.Dharmaraj, Tr.Pon Rama Chandran,
5.	CC.No. 59/2018	B1 Police Station, Cr.No.644/2015	1.Gowtham, 2.Ravi, 3.Malathi.	Recall of Witness to PW1 to PW6, PW8	Tr.V.Johnson Pandian, Tr.R.Rajendran


 12/9/20
 JUDICIAL MAGISTRATE,
 12/9/20 ADDITIONAL MAHILA COURT,
 UDHAGAMANDALAM.

Copy to :

The President,
Bar Association,
Udhagamandalam.

The Concerned Police Station.